

bidding for international conferences and conventions, preparation of tourist publicity material, participation in promotional fairs & exhibitions abroad, joint promotion with international airlines, inviting foreign travel agents, TV teams and travel writers, promotion of charter traffic, expansion of air transport facilities both in terms of services and routes and increased promotional efforts overseas through effective publicity.

**Setting up of a Commission For SC/ST
For Implementation of Schemes
at State Level**

48. SHRI PIYUSH TIRKI : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government proposed to set up a Commission for Scheduled Castes and Scheduled Tribes as Scheduled Castes and Scheduled Tribes development agency for the implementation and monitoring schemes at state level ; and

(b) if so, details thereof ?

THE MINISTER OF STATE IN
THE MINISTRY OF HOME AFFAIRS
(SHRIMATI RAM DULARI SINHA) :

(a) No, Sir.

(b) Does not arise.

**“Pollution in Mathabhanga Churni
River in West Bengal”**

49. SHRIMATI GEETA MUKHERJEE : Will the PRIME MINISTER be pleased to state :

(a) whether Government are aware that the Mathabhanga Churni river flowing in Nadia district, West Bengal at the border of Bangladesh is being constantly polluted by the discharge of the sugar mill and the distillery of Keru and Company in Bangladesh ;

(b) whether Government are also aware that this pollution is depleting

the aquatic animals, particularly fish resulting in great distress to the poor fishermen of the area : and

(c) if so, the steps being taken by Government to take up the matter with Bangladesh Government to stop this pollution ?

THE MINISTER OF STATE IN
THE MINISTRY OF ENVIRONMENT
AND FOREST (SHRI BIR SEN) : (a) to
(c), The information is being collected and will be laid on the Table of the House.

**Stricture on Delhi Police in a Gang
Rape Case**

50. SHRI VIJAY KUMAR YADAV : Will the HOME MINISTER be pleased to state :

(a) whether the attention of Government has been drawn to strictures passed on Delhi Police by Additional Sessions Judge in a case of gang rape on 27 February, 1985 :

(b) if so, the details thereof ; and

(c) the action being taken in the matter ?

THE MINISTER OF STATE IN
THE MINISTRY OF HOME AFFAIRS
(SHRIMATI RAM DULARI SINHA) :

(a) Yes, Sir.

(b) and (c). The case pertains to FIR No. 127/82, which was registered on 5.3.82 at the behest of Smt. Asha Rani under Sections 363/365/376/506/34 IPC at Policc Station Hauz Khas, New Delhi. Smt. Asha Rani was abducted from her village Shahpur Jat on 3.3.82 by some miscreants and gang raped by the said miscreants during the night on 3.3.82 4.3.82. All the accused involved in the crime were arrested. After investigation, the case was put in the court on 22.2.84. The learned Court while acquitting the accused in this case, has passed strictures against the Investigating Officer. The matter has been examined and it has been found that there was no